

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I CHANDIGARH BENCH, CHANDIGARH**

Item 27

IA No. 177/23

181/23

2646/23

In

CP(IB) No. 52/Chd/Pb/2018

(Admitted)

Under Section 7 & 66 & 60(5), IBC 2016 & Reg. 44(2) IBBI 2016

R 11 NCLT

In the matter of:-

Daljit Singh & Ors

...Petitioner/Financial Creditor

Vs.

SMD Infra Ventures Pvt. Ltd.

...Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up today, hence adjourned to 15.12.2023.

**Sd/-
Court Officer**

November 9, 2023

TNV